

renegotiate PPAs on the basis of various Electricity Acts/notifications and guidelines in vogue. Internal rate of return of the project is not specified by the Government of India and hence not used as guidelines for CEA's project evaluation.

(b) Yes Sir. the promoters, M/s Hinduja National Power Corporation Ltd. have conveyed concern of their partners about the escalating costs of developing the project and the protracted delays in bringing the project to finalisation.

(c) As per techno-economic clearance given by CEA, the commercial operation date of Unit I/II of the project is likely to be 38/44 months from the date of financial closure. The sale rate of Power shall be governed by the completed capital cost, approved financial package and the PPA entered into between APSEB & the developer.

#### Oman Oil Pipeline Gas Project

684. SHRI SOLIPETA  
RAMACHANDRA REDDY:  
DR. Y. LAKSHMI  
PRASAD:  
SHRI K. RAHMAN  
KHAN:  
PROF. NAUNIHAL  
SINGH:  
SHRI KRISHNA  
KUMAR BIRLA:  
SHRI BHAGABAN  
MAJHI:

Will the PRIME MINISTER be pleased to state:

(a) whether Oman Oil Pipeline Gas Project has been shelved;

(b) if so, the reasons therefor;

(e) whether Government propose to reexamine the project;

(d) whether Government have any other alternative; and

(e) the steps being taken to meet the target of LPG connections to 20 lakh consumer's in 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SH. T. R. BAALU): (a) No, Sir.

(b) Does not arise.

(c) GAIL and Oman Oil Company "are setting up a joint working group to expedite the feasibility study for the project.

(d) Import of gas from Iran and import of LNG are being pursued as alternatives.

(e) The steps taken include higher domestic production as well as higher imports of LPG.

#### Gas Turbine Plant in Manipur

685. SHRI W. ANGOU SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Manipur Government has proposed a gas turbine plant at Jiriban to the Central Government;

(b) if so, what is its scapacity;

(c) whether Government have considered the proposal; and

(d) whether the proposal is feasible; if so, by when it is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) (a) No, Sir.

(b) to (d) Do not arise.

#### ग्रामीण भूमिहीन और आवासहीन क्षमिकों के लिये भव्यतः उपलब्ध कराना

686. श्री अनन्तराय देवशंकर दवे: क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश में विशेषकर गजरात में श्रमिक सरकार